

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH: HYDERABAD**

CP.21/175/2015 in OA./21/760/2014  
Dated: 22/2/2018

BETWEEN:

Dr. Kondreddy Sudhakar Reddy,  
S./o. K. Nagaiah,  
Aged about 52 years,  
Occ: Sr. Medical Officer (Homeo),  
Central Government Health Scheme, Wellness Centre IV,  
KS Bhavan, Begumpet, Hyderabad – 500 016,  
R/o. 14-101, P&T Colony, Dilsukhnagar, Hyderabad.

..... Applicant

AND

1. Union of India rep. by its  
Secretary, Department of AYUSH,  
Ministry of Health & Family Welfare,  
AYUSH Bhavan, B Block, GPO Complex,  
INA, New Delhi – 110 023.
2. The Secretary,  
M/o. Health and Family Welfare,  
Nirman Bhavan, New Delhi – 110 001.
3. The Secretary, Department of Personnel & Training,  
(Division of Retraining and Redevelopment),  
3<sup>rd</sup> Floor, Lok Nayak Bhavan, New Delhi.
4. The Additional Director,  
Central Government Health Scheme,  
K.S. Bhavan, Begumpet, Hyderabad – 500 016.

..... Respondents

Counsel for the Applicant : Dr. A. Raghu Kumar, Advocate  
Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC.

**CORAM**

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member  
Hon'ble Mrs. Minnie Mathew, Administrative Member

**ORAL ORDER**  
{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Heard both the learned counsel.

2. Mrs. K. Rajitha, learned Senior Central Government Standing Counsel for the Respondents filed proceedings dated 22.11.2016 showing that the order of the Tribunal has been complied with. Therefore, the Contempt Petition is closed. No costs.

(MINNIE MATHEW)  
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)  
JUDL. MEMBER

Dated the 22<sup>nd</sup> February, 2018  
(Dictated in the Open Court)

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